

CATEGORY WISE MONTHLY PENDENCY STATEMENT FOR THE MONTH OF DECEMBER, 2017

DISTRICT AND SESSIONS DIVISION MANDI, HP

Court Name -->	D & S J	ADJ-1, Mandi	ADJ-II, Mandi	ADJ-I, Circuit Court Karsog	ADJ-I, Circuit Court Sunder nagar	ADJ-II, Circuit Court Joginder nagar	ADJ-II, Circuit Court Sarkaghat	CJM, Mandi	Court No. 1, Mandi	Court No. 2, Mandi	Court No. 3, Mandi	Court No. 4, Mandi	Court No. 1, Sundger nagar	Court No. 2, Sundger nagar	Court No. 1, Sarkaghat	Court No. 2, Sarkaghat	Karsog	Gohar	Joginderna gar	Total
I. CIVIL CASES																				
1. LAC/ Hindu Adoption & Marriage/OP		79	93	14	1												1			
2. Motor Accidents Claims/Hindu adoption		98	107	36	115	56	70								1					
3. Guardian and Wards Act		1						7		1			3		3				3	
4. Hindu Marriage Act		55	60	33	45	38	62	18		3			14		20		6		1	
5. W.C. Act/Civil Revision								32		26			21	5	39		5		12	
6. Civil Appeals		57	47	40	77	8	37													
7 Civil Miscellaneous Appeals		7	1	2	5	3	1													
8. Counter Claim/Civil Revision/Caveat		1						2		2					4					
9. Review Applications/Petitions			8																	
10. Civil Suits		4		4	6	4	2	307		472			428	482	514	376	245		346	
11. Rent Cases/Appeal/Caveat		2			1			8		14			6	1						
12. Arbitration Cases		2			1															
13. Succession Act/AIR		1	46			1		11		3			9	1	5		3			
14. Executions/		225	150	27	27	2	1	119		61			74	24	61	38	62		51	
15. Pauper Applications/C.Claims/cross ob																				
16. Cross Obj/ Panchyat Appl/AIR/IA/CMA													118	243		5				
17. Miscellaneous		118	62	30	50	20	18	136		213					324	113	89		104	
TOTAL	0	0	650	574	186	328	132	640	0	795	0	0	673	756	971	532	411	517	0	0
II. CRIMINAL CASES																				
1. Sessions Trial/ Wages Act		37	49	9	47	22	37								19					
2. Corruption Cases/Calandra		59													100					
3. Criminal Appeals		77	64	68	214	4	10								38					
4. Criminal Revisions		38	51	20	10										4					
5. S.C. Atrocities Act/Police Act																	2			
6. N.D.P.S. Act		115	137	7				6		5			22	15	15	5	3		5	
7. Bail Applications		33	20	4	20											35				
8. Cr. Miscellaneous Petitions		62	11	22	48										13				8	
9. D.V. Act								22		30			29	24	43	22	19		15	
10. 138 of N.I. Act								393		809			554	348	225	59	351		226	
11. Special Act								1		18			57	35						
12. Police Challan								234		590			425	526	347	304	185		189	
13. Excise Cases								31		9			48	46	15	8	13		23	
14. Complaint Cases/Pvt. Comp.								9		15			21	25	41	16	15		16	
15. Food Cases								8		14										
16. Summary Cases								389					224	144	89	27				
17. Forest Cases										3			2				3		23	
18. Misc. Cases/127&128 Cr.P.C./UTR/CR								115		125			101	40	24	141	123		75	
19. Petitions u/s 125 Cr.P.C.								14		29			38	18		33	33		21	
20. Panchyat Appeals/EC Act															6	4				
21. Mine Act.														6	6	1	1		2	
22. Gambling Act.													1							
TOTAL	0	421	332	130	339	26	47	1222	0	1647	0	0	1522	1227	985	655	748	603	0	0
GRAND TOTAL	0	1071	906	316	667	158	238	1862	0	2442	0	0	2195	1983	1956	1187	1159	1120	0	0



CATEGORY WISE MONTHLY DISPOSAL STATEMENT FOR THE MONTH OF DECEMBER, 2017 OF DISTRICT AND SESSIONS DIVISION MANDI, HP

Court Name -->	D & S J	ADJ-1, Mandi	ADJ-II, Mandi	ADJ-I, Circuit Court Karsog	ADJ-I, Circuit Court Sunder nagar	ADJ-II, Circuit Court Joginder nagar	ADJ-II, Circuit Court Sarkaghat	CJM, Mandi	Court No. 1, Mandi	Court No. 2, Mandi	Court No. 3, Mandi	Court No. 4, Mandi	Court No. 1, Sundger nagar	Court No. 2, Sundger nagar	Court No. 1, Sarkaghat	Court No. 2, Sarkaghat	Karsog	Gohar	Joginderna gar	Total
I. CIVIL CASES																				
1. LAC/HINDU ADOPTION AND MARRIAGE ACT		1																		
2. Motor Accidents Claims				5	4															
3. Guardian and Wards Act													1							
4. Hindu Marriage Act		7			3			1					2							
5. W.C. Act								2								1			2	
6. Civil Appeals		2			4															
7.. Civil Miscellaneous Appeals					3															
8.Counter Claim																				
9. Review Applications/Petitions																				
10. Civil Suits								7		3			37	23	17	12	4		27	
11. Rent Cases													1							
12. Arbitration Cases																				
13. Succession Act/AIR								1												
14. Executions		1		1	3			2					5	1	3	3	1		2	
15. Pauper Applications/C. Claims																				
16. Cross Obj/ Panchyat /Appl/AIR/IA/CMA													24		5	5				
17. Miscellaneous		12		1	5			29		5				17	24	8	10		35	
TOTAL	0	23	0	7	22	0	0	42	0	8	0	0	70	41	50	28	15	66	0	0
II. CRIMINAL CASES																				
1. Sessions Trial/ Wages Act																				
2. Corruption Cases/Calandra															3					
3. Criminal Appeals		2		5	1										3					
4. Criminal Revisions				1																
5. S.C. Atrocities Act/Police act																				
6. N.D.P.S.Act		2											1							
7. Bail Applications		13		1				6						5	5	35	7		1	
8. Cr. Miscellaneous Petitions		3													40				93	
9. D.V.Act													4	4	1	3	6		3	
10. 138 of N.I.Act								4					32	24	5	4	6		39	
11. Special Act													14	10						
12. Police Challan								15		3			9	12	7	14	5		5	
13. Excise Cases								2					3		1		2		7	
14. Complaint Cases/Pvt.Comp.										1			1		3	1			1	
15. Food Cases																				
16. Summary Cases								208					91	45	7	27	76		36	
17. Forest Cases																			1	
18. Misc. Cases/127&128 Cr.P.C./UTR/CR								35					110	68		20	29		4	
19. Petitions u/s 125 Cr.P.C.								3					3	3	3	1	2		2	
20. Panchyat Appeals																				
21. Mine Act.																1			3	
22. Gambling Act.																				
TOTAL	0	20	0	7	1	0	0	273	0	4	0	0	268	171	78	106	133	195	0	0
GRAND TOTAL	0	43	0	14	23	0	0	315	0	12	0	0	338	212	128	134	148	261	0	0